



2026:DHC:7755



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010418072026

+ **O.M.P.(I) 13/2026 & I.A. 24432/2026**

POONAM DUA

.....Petitioner

Through: Mr. Anish Kumar Maggo, Adv.
versus

BIMLA ARORA

.....Respondent

Through: Mr. Sajeer Manchanda, Adv.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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10.09.2026

1. As the Arbitrator has already been appointed in ARB.P. 1252/2026, this petition shall be treated as Section 17 petition before the Arbitrator.
2. With this observation, the petition is disposed of.
3. Pending applications, if any, also stands disposed of.

OM PRAKASH SHUKLA, J

SEPTEMBER 10, 2026/at